

ITEM NO.31

Court 6 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1294/2020

IN RE MANOJ TIBREWAL AKASH

Date : 04-01-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) By Courts Motion

Mr. Shubham Kulshreshtha, Adv.
Ms. Manju Sharma, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, two weeks' time is granted to file rejoinder affidavit.

List thereafter.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER